

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:801
ANSWERED ON:22.11.2002
PURITY OF SILVER JEWELLERY
GADDE RAMAMOCHAN;M.V.V.S MURTHI

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether a majority of silver items being sold in the capital are mixed with cheaper metals and neither the police nor the Government are doing anything to clamp down on the trade as reported in Times of India dated November 2, 2002 at page 3;
- (b) if so, the details of the jewellers found guilty during the last three years; and
- (c) the action taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI V. SREENIVASA PRASAD)

- (a) : The Government does not have any substantive information that the silver items sold in the capital are mixed with cheaper metals. The Government is also not empowered under the provisions of the Bureau of Indian Standards Act, 1986 and the Rules framed thereunder, to take appropriate legal action against such unscrupulous traders of silver.
- (b) & (c): Does not arise.